

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 48 OF 2018 &  
IA NOS. 285, 284 & 286 OF 2018**

**Dated :** 26<sup>th</sup> February, 2018

**Present:** Hon'ble Mr. Justice N.K. Patil, Judicial Member  
Hon'ble Mr. S.D. Dubey, Technical Member

**In the matter of:**

**Federation of Industries Association**

.... **Appellant(s)**

**Vs.**

**Joint Electricity Regulatory Commission  
for other State of Goa and UTs & Anr**

.... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Rohit Rao N.  
Mr. Mukund P. Unny

Counsel for the Respondent(s) : ---

**ORDER**

Issue notice to the Respondents on the main Appeal as well as on IA No. 285 of 2018 (for Stay) returnable on 27.03.2018. Dasti, in addition, is also permitted.

List this matter for admission on 27.03.2018, as requested.

**(S.D. Dubey)  
Technical Member**

**(Justice N.K. Patil)  
Judicial Member**

*pr/vt*